

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 59/TT/2017

Subject : Tariff from COD to 31.3.2019 for Solapur STPP-Solapur (POWERGRID) 400 kV D/C (Quad) 2nd Transmission Line alongwith associated bays at Solapur (POWERGRID) Sub-Station under “Transmission System associated with Solapur STPP (2x660 MW) Part-A” in Western Region for tariff block 2014-19 period.

Date of Hearing : 28.8.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A. K. Singhal, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : NTPC Ltd. and 8 others

Parties present : Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL
Shri Rakesh Prasad, PGCIL
Shri B. Dash, PGCIL
Shri Pankaj Sharma, PGCIL
Shri Rajeev Kumar Gupta, MPPMCL

Record of Proceedings

The representative of the petitioner submitted that the assets covered in the instant petition were scheduled to be put into commercial operation on 26.3.2017 and the assets were put into commercial operation on 1.10.2017. There is time over-run of 6 months and 7 days due to RoW issues. He submitted that the time over-run was due to reasons beyond the control of the petitioner and requested to condone the time over-run. He submitted that the estimated completion cost of the instant assets is more than the FR approved apportioned cost due to increase in the line length. However, the cost is within the RCE. He further submitted that the information sought by the Commission has already been submitted vide affidavit dated 17.8.2018 and they have also filed the



rejoinder to the reply filed by NTPC. He requested to allow the tariff as claimed in the petition.

2. After hearing the petitioner, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

